NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 6

IA 3547/2024
In
C.P. (IB)/382(MB)2022

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TEC) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: ABHYUDAYA CO-OPERATIVE BANK LIMITED VS NIRMANGOLD PLASTTECH PRIVATE LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Nikita Nambhiar, Ld. Counsel for the Applicant present.
2. This Application has been filed by the Resolution Professional (RP) under Section 60(5) of the Code r/w Regulation 17(1) & 13(2)(d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) for submitting report certifying constitution of CoC on record along with list of creditors, the same is taken on record.
3. In view of above, the **I.A. 3547/2024 is allowed** and disposed of.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/